

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00953/2018**  
**Chandigarh, this the 28<sup>th</sup> day of August, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &**  
**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

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Hardev, aged 71 years, son of Shri Khushi Ram, Retired PA, Department of Posts, Office of Postmaster Dasuya, resident of Village Dulmiwal PO Passi Kandi, Tehsil Dasuya, Distt. Hoshiarpur – 146001. Group C

....**Applicant**

**(Present: Mr. Rahul Jaswal, Advocate)**

**Versus**

1. Union of India through Secretary to Govt. of India, Ministry of Communications, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Postmaster General, Department of Posts, Punjab Region, Chandigarh head Office, Sector 17, Chandigarh – 160017.
3. Senior Superintendent of Post Offices, Hoshiarpur Division, Hoshiarpur – 146001.
4. Director of Accounts (Postal), Department of Posts, Kapurthala – 144601.
5. Postmaster, Dasuya H.O., Dasuya, Distt. Hoshiarpur – 146001.

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**Respondents**

**ORDER (Oral)**  
**SANJEEV KAUSHIK, MEMBER (J)**

1. At the very outset, learned counsel prayed that the applicant may be permitted to withdraw this O.A., with liberty to file it afresh, on the same cause of action, with better particular.
2. Ordered accordingly.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 28.08.2018**

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